NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.04
IA (IBC) NO.50/GB/2022
In CP (IB) NO.18/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023

In the matter of:

Dyna Roof Pvt. Ltd. and Two others
Versus
Kamal Kumar Harlalka and Four others

Section: Under Section 60 (5) of IBC, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NONE	-	Applicants	Present in Video
2.	MR. NIRMAL GOENKA	Advocate	RP	Conference

O R D E R
Date of Order: 18.05.2023

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsel appearing for the RP. He submits that the matter is pending before the Division Bench of Hon'ble High Court of Guwahati. Status-quo shall continue till the next date of hearing.

2. **List the matter on 15.06.2023.**

Sd/-
(Subrata Kumar Dash)
Member (Technical) &
Adjudicating Authority

Sd/-
(Deep Chandra Joshi)
Member (Judicial) &
Adjudicating Authority